

1. NUMBER OF CASES INSTITUTED, DISPOSED AND PENDING RELATING TO WOMEN AS ON 01/12/2022 TO 31/12/2022.

OPENING BALANCE	INSTITUTION	DISPOSAL	PENDING
11	—	—	11

2. NUMBER OF CASES INSTITUTED, DISPOSED AND PENDING RELATING TO JUVENILE AS ON 01/12/2022 TO 31/12/2022.

OPENING BALANCE	INSTITUTION	DISPOSAL	PENDING
—	—	—	—

3. NUMBER OF CASES INSTITUTED, DISPOSED AND PENDING RELATING TO PREVENTION OF CORRUPTION ACT, 1988 AS ON 01/12/2022 TO 31/12/2022.

OPENING BALANCE	INSTITUTION	DISPOSAL	PENDING
02	—	—	02


Assistant Registrar
High Court of Sikkim
Gangtok



1. NUMBER OF CASES INSTITUTED, DISPOSED AND PENDING RELATING TO WOMEN AS ON 01/12/2022 TO 31/12/2022.

OPENING BALANCE	INSTITUTION	DISPOSAL	PENDING
11	—	—	11

2. NUMBER OF CASES INSTITUTED, DISPOSED AND PENDING RELATING TO JUVENILE AS ON 01/12/2022 TO 31/12/2022.

OPENING BALANCE	INSTITUTION	DISPOSAL	PENDING
—	—	—	—

3. NUMBER OF CASES INSTITUTED, DISPOSED AND PENDING RELATING TO PREVENTION OF CORRUPTION ACT, 1988 AS ON 01/12/2022 TO 31/12/2022.

OPENING BALANCE	INSTITUTION	DISPOSAL	PENDING
02	—	—	02

[Handwritten Signature]
Assistant Registrar
High Court of Sikkim
Gangtok

